

Sr.Civil Judge and JMFC, Pavagada  
Sri.Hanumanthappa V  
Sr.Civil Judge and JMFC, Pavagada  
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 20/2020 (SUMMONS)		Bank of Baroda Vs Rangamma	S.R.VENKATARAMAREDDY
2	O.S. 21/2020 (SUMMONS)		Bank of Baroda Vs Srinivasareddy	S.R.VENKATARAMAREDDY
3	O.S. 30/2020 (SUMMONS) IA/1/2020		Smt. Rathnamma Vs K.Shashikala	M.NAGENDRAPPA
STEPS				
4	O.S. 74/2019 (SUMMONS) IA/1/2019		Sakamma Vs Ramakka	D.Krishnappa
5	O.S. 34/2019 (NOTICE) IA/3/2019 IA/1/2019 IA/2/2019		Hanumanthappa Vs Anjinappa	M.BHAGAVANTHA
6	M.C. 18/2020 (NOTICE)		R.Rajashekar Vs Nagarathna	H.N.Nagaraj
7	AIR.MISC. MVC 11/2020 (NOTICE)		Anupama Vs Ramenjinappa	a
8	M.C. 47/2020 (NOTICE)		Naveen.H Vs Smt. Girija.K	M.NAGENDRAPPA
9	EX 23/2020 (NOTICE)		Giriappa Vs T.H. Chinnaiah	S.N.MURALIDHARA
10	EX 11/2019 (HEARING) IA/1/2019 IA/2/2019		Govinda Reddy Vs Venkataravanappa	S.R.VENKATARAMAREDDY
11	M.C. 36/2020 (HEARING)		Vinay Kumar.V Vs H.Aruna	ADINARAYANA RAO
12	O.S. 48/2020 (HEARING) IA/1/2020		Sri. B.M.Krishnamurthy Vs Sri. B.M.Satyamappa	Nagaraju H.N.
13	O.S. 29/2018 (EVIDENCE) IA/1/2018		M.Ramachandrappa Vs Narayanappa	M.NAGESH
14	O.S. 30/2019 (EVIDENCE) IA/1/2019		Kenchappa Vs Rathnamma	Nagaraju.LE
15	M.C. 22/2020 (EVIDENCE)		Smt.Naveena @ Navyashree Vs H.Naveen Kumar	I.S.AKALAPPA

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16	M.C. 32/2020 (EVIDENCE)		Chandrashekar Vs Mamta	P V Yagna narayana sharma
17	R.A. 35/2019 (ARGUMENTS)		Ningappa Vs Smt. Ningamma, deed by Lrs Smt. Bommakka by her SPA Holder Smt Bhagyamma W/o Muddanna	I.S.AKALAPPA M.BHAGAVANTHA
18	R.A. 48/2019 (ARGUMENTS) IA/3/2019 IA/1/2019 IA/2/2019		Smt. Marakka Vs Subrayappa	Jayanna
19	M.A. 18/2019 (ARGUMENTS)		Guthinarayanappa Vs Shanthamma	
20	O.S. 12/2010 (ORDERS)		Ramanjana Reddy Vs Salma	Muralikrishna
21	EX 28/2020 (FIRST HEARING)		M.Zakulla Vs T.Govindappa	P.N.Nagereddy
22	O.S. 71/2020 (FIRST HEARING)		Hanumantharayappa Vs Ganganna	
23	O.S. 14/2015 (EVIDENCE)		Venkataramappa Vs H. Hanumantharaya	SRI.R.RANGANATHAPPA
24	O.S. 10/2019 (EVIDENCE) IA/1/2019		M. Manjunatha Vs Smt. Ashwathamma	Ramesha
25	O.S. 29/2019 (EVIDENCE) IA/1/2019		Thippeswamy Vs Narasimhappa	P.V.YAGNANARAYANA
26	O.S. 42/2019 (EVIDENCE) IA/1/2019		Smt. Lakshamma Vs M.Chandrappa	S.N.MURALIDHARA
27	O.S. 43/2019 (EVIDENCE)		K.V.Rajaram Vs G.H.Ramesha	K.RAGHU
28	M.C. 51/2019 (EVIDENCE)		Shailaja alias Salleela Vs Smt. Indiramma	P.V.YAGNANARAYANA
29	O.S. 59/2019 (EVIDENCE) IA/1/2019		Govinda reddy Vs Smt. Sarojamma	D.PANDU RANGAPPA
30	O.S. 62/2019 (EVIDENCE) IA/1/2019		Lakshamma Vs Smt. Manjula	P.V.YAGNANARAYANA
31	O.S. 63/2019 (EVIDENCE) IA/1/2019		K.H.Rangareddy Vs	

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32	O.S. 6/2020 (EVIDENCE)		Nagachari Vs Ameer Sab	M.BHAGAVANTHA
33	M.C. 8/2020 (EVIDENCE)		Akkalappa Vs Sumithra	N.NAGENDRA REDDY
34	O.S. 8/2020 (EVIDENCE)		State Bank Of India Vs Dharmapala Yadav K.Y	P.V.YAGNANARAYANA
35	R.A. 27/2019 (ARGUMENTS)		Abdul Ghani Vs Ismail Sab, Dead by Lrs	M.NAGENDRAPPA
36	R.A. 91/2019 (ARGUMENTS) IA/1/2019		Smt. Sharadamma Vs Eramma	V.SREERAMA
37	R.A. 56/2018 (JUDGEMENT) IA/1/2018		Gonchikara nagappa Vs Geethanjali	S.N.MURALIDHARA
38	O.S. 64/2019 (JUDGEMENT) IA/1/2019		Vijaya Bank Now Bank of Baroda, Vs K.Thirupathaiah	P.V.YAGNANARAYANA
39	R.A. 99/2019 (JUDGEMENT) IA/1/2019		Akkalappa Vs Shivappa	M.BHAGAVANTHA
40	FDP 1/2020 (ORDERS)		Smt. R.Anilaraya Vs Smt. Kalpana	M.BHAGAVANTHA

**Cases listed below are adjourned due to Covid 19**

41	G and WC 8/2020 (NULL)	23-12-2020	Sajida Banu Vs Nil	Mahaboob basha
42	M.V.C. 652/2020 (SUMMONS)	28-12-2020	J.Roopa Vs Devaraj G.N.	Mahaboob basha
43	R.A. 46/2018 (NOTICE)	25-01-2021	Narasimhamurthhy Vs Kamalesh Singh	VENKATESHAPPA
44	M.C. 25/2020 (NOTICE)	25-01-2021	Sri. Ravi S. Vs Venkateshwari	ADINARAYANA RAO
45	FDP 7/2020 (NOTICE)	25-01-2021	Bank of Baroda Vs Madanna @ Madappa	LAKSHMIKANTHAN
46	EX 44/2019 (HEARING)	25-01-2021	M.G.Prathap Vs Reddyvari Pavan Kumar Reddy	Mahaboob Basha
47	EX 19/2020 (HEARING)	25-01-2021	Hariprasad Vs B.R.Praveenkumar	D.R.RANGANATH

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48	O.S. 63/2020 (HEARING)	25-01-2021	Sreeramappa Vs L. Sreenivasa	S.N.MURALIDHARA
49	M.C. 23/2020 (A.D.R.)	25-01-2021	Subramoni Vs Anitha	M.NAGENDRAPPA
50	M.C. 26/2020 (A.D.R.)	25-01-2021	Chidananda Vs Smt. Roja	I.R.LAKSHMAIAH
51	M.C. 45/2020 (A.D.R.)	25-01-2021	Sri. Adimurthy Vs Smt. Ramjyothi	M.V.Dayananda Sagar
52	M.C. 60/2020 (FIRST HEARING)	25-01-2021	R.Harishbabu Vs K.Sharada	ADINARAYANA RAO
53	EX 30/2020 (FIRST HEARING)	25-01-2021	G.B.Devaraju Vs H.Ramesh	M.BHAGAVANTHA
54	EX 31/2020 (FIRST HEARING)	25-01-2021	G.B. Devaraju Vs H.Ramesh	M.BHAGAVANTHA
55	M.C. 51/2020 (NOTICE)	26-01-2021	Loka Swetha Priyavardhini Alias Swetha Vs Setty Bhanu Prasad	P.V.YAGNANARAYANA
56	R.A. 36/2020 (NOTICE) IA/1/2020 IA/2/2020	26-01-2021	Smt. Gangamma Vs Eralingappa	M.BHAGAVANTHA
57	M.C. 3/2020 (A.D.R.)	26-01-2021	Smt. Lavanya Vs Rajesh	S.R.VENKATARAMAREDDY
58	R.A. 108/2019 (SUMMONS)	28-01-2021	D.R.Shakunthamma Vs H.Hanumantharaju	D.R.RANGANATH
59	R.A. 13/2020 (SUMMONS)	28-01-2021	E.N.Sriniasa Vs Obamma	M.NAGENDRAPPA

**Pr.CIVIL JUDGE AND JMFC, PAVAGADA**  
**Sri.Bharath Yogeesh Karagudari**  
**ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 48/2015 (SUMMONS) IA/2/2015 IA/1/2015		Manoj kumar <b>Vs</b> Eshwarappa	M.Bhagavantha
2	O.S. 180/2020 (SUMMONS) IA/1/2020		Sri. Sanna Hanumanthappa <b>Vs</b> Narayanaachar	L. MARUTHI
3	O.S. 72/2010 (NOTICE)		K.S.RANGASWAMY <b>Vs</b> RAMAKKA	S.N.M
4	O.S. 466/2014 (/0000) (Settlement) IA/1/2014 IA/2/2014		Chandana <b>Vs</b> V.N.Narayana	
5	Misc 3/2015 (Settlement)		SUBBAMMA @ DODDA SUBBAMMA <b>Vs</b> P.N.CHANDRASHEKAR	S.N.MURALIDHARA
6	O.S. 24/2016 (Settlement) IA/1/2016		Sridevi <b>Vs</b> Sharadamma	P.V.YAGNANARAYANA
7	O.S. 252/2017 (Settlement) IA/1/2017		Nijalingappa <b>Vs</b> Thimmakka	P.V.YAGNANARAYANA
8	O.S. 358/2017 (Settlement) IA/1/2017		Lakshmakka <b>Vs</b> Shankaramma	D.PANDU RANGAPPA
9	O.S. 410/2017 (Settlement) IA/1/2017		Lakshminarayanappa <b>Vs</b> Anjinappa	M.BHAGAVANTHA
10	O.S. 30/2018 (Settlement) IA/1/2018		Azmathulla <b>Vs</b> Muddarangamma	M.NAGESH
11	O.S. 32/2018 (Settlement) IA/1/2018		Muddarangamma <b>Vs</b> Azmathulla	P.V.YAGNANARAYANA
12	O.S. 344/2014 (HEARING) IA/1/2014		Gangamma <b>Vs</b> Eshwaramma	S.R.V.
13	EX 53/2016 (HEARING) IA/1/2016		Ramanjineya <b>Vs</b> Thimmappa	Nagann
14	O.S. 250/2017 (EVIDENCE)		G.Parvathamma <b>Vs</b> Nagamani	H.A.Prabhakara Reddy
<b>PLNTF EVIDENCE</b>				
15	O.S. 352/2014 (EVIDENCE) IA/1/2014		Mallamma <b>Vs</b> Erakka	M.N.

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16	O.S. 232/2018 (ARGUMENTS) IA/1/2018		B. Shakuntala Vs Hanumanthareddy	P.V.YAGNANARAYANA
17	FDP 2/2015 (OBJECTION)		BALAKKA Vs Smt. PADMA	S.V.RAGHU
18	EX 64/2015 (HEARING ON IA)		Adhilakshamma Vs V.S. Dasappa	K.N. Jayaramu
19	FDP 6/2017 (OBJECTION TO IA)		Salleela Vs Obamma	M. NAGENDRAPPA
Cases listed below are adjourned due to Covid 19				
20	EX 27/2017 (Settlement)	18-12-2020	State Bank of India Vs Shree Sukanya Shtree Shakthi S.H.G.	P.V.YAGNANARAYANA
21	O.S. 28/2019 (Settlement) IA/1/2019	18-12-2020	Kenchappa Vs Jolla Kariyappa	ADINARAYANA RAO
22	O.S. 174/2019 (Settlement)	18-12-2020	B.L. Suresh Baba Vs Laxminarayanaappa	M.V.M. Mylaraswamy
23	O.S. 224/2019 (Settlement)	18-12-2020	Eranna Vs Erappa	ANJINAJAH
24	O.S. 268/2019 (Settlement) IA/1/2019	18-12-2020	Daxida Nagamma Vs Badappa	ANJINAJAH
25	O.S. 158/2017 (EVIDENCE) IA/1/2017	21-12-2020	R. Inayathulla Vs R.S. Khadar Basha	SRI.R.RANGANATHAPPA
26	O.S. 246/2017 (EVIDENCE) IA/1/2017	22-12-2020	B. Hanumantharayappa Vs Eranna	I.S. AKALAPPA
27	EX 10/2016 (Balance)	23-12-2020	S.N. Sathyanarayana guptha Vs L. murthy	V. SREERAMA
28	O.S. 432/2016 (HEARING) IA/1/2016	23-12-2020	G. Viswanatha gupta Vs G. Ramanjaneya setty	M. BHAGAVANTHA
29	O.S. 394/2017 (EVIDENCE) IA/1/2017	23-12-2020	Ashwathanarayana Setty Vs Siddagangappa	V. SREERAMA
30	O.S. 50/2018 (EVIDENCE)	02-01-2021	Amala N. Vs Hanumanthappa	M. NAGESH
31	O.S. 242/2017 (RE-ISSUE SUMMONS)	02-01-2021	Eranna Vs Pathanna	H.A. Prabhakara Reddy

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<b>02.45 PM to 05.45PM</b>				
1	Cri.Misc. 183/2020 (SUMMONS)		Priya Esther M. <b>Vs</b> The Deputy Thasildar	Shashi kiran C reddy
2	Cri.Misc. 190/2020 (SUMMONS)		Shivaraju <b>Vs</b> The Deputy Tahasildar	Sri.K.RAGHU
3	C.C. 270/2012 (EVIDENCE)		PUTTALAKSHMAMMA <b>Vs</b> BASAVARAJU	
4	C.C. 303/2015 (REISSUE OF NBW)		SHIRASTEDAR <b>Vs</b> MURALI	
5	C.C. 787/2015 (NBW ISSUED)		K.V.Shivakumar <b>Vs</b> Adinarayanappa.C.S	P.H.SUBRAMANYA
6	Cri.Misc. 186/2020 (Paper puplication draft)		K Rajendra Prasad <b>Vs</b> The Deputy Tahasildar	Sathyanarayana
<b>Cases listed below are adjourned due to Covid 19</b>				
7	C.C. 503/2017 (Settlement)	18-12-2020	Y..N.Hosakote P.S. <b>Vs</b> Pathanna	
8	P.C.R. 17/2018 (Settlement)	18-12-2020	Sri Vasayambha Pathina Souhardha Sahakari Niyamitha Reptd. Manager Jhansi <b>Vs</b> Radhika R.N.	K.S.NAGARAJ
9	C.C. 653/2018 (Settlement)	18-12-2020	Thirumani Police Station <b>Vs</b> Raju Naik	app
10	P.C.R. 115/2018 (Settlement)	18-12-2020	Roopa C.H. Geologist. <b>Vs</b> Raju Naik	APP
11	Cri.Misc. 13/2019 (Settlement)	18-12-2020	Manju. Y.S <b>Vs</b> The Deputy Tahasildar	V.SREERAMA
12	C.C. 149/2019 (Settlement)	18-12-2020	C.Bhupal <b>Vs</b> R.Lokeshu	P.H.SUBRAMANYA
13	C.C. 421/2019 (Settlement)	18-12-2020	Thirumani Police Station <b>Vs</b> Mallikarjuna	APP
14	C.C. 717/2019 (Settlement)	18-12-2020	Riyaz Ahammed <b>Vs</b> Pradeep Kumar	Shashi kiran C reddy
15	C.C. 87/2020 (Settlement)	18-12-2020	Y.N.Hosakote Police Station <b>Vs</b> Ramanji	APP

PRL CIVIL JUDGE AND JMFC, PAVAGADA

Sri. Jagadeesh Biserotti

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Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 03.45PM</b>				
1	O.S. 277/2008 (EVIDENCE)		CHIKKANNA Vs Y.S.ESWARA SETTY	SRV
2	O.S. 161/2011 (EVIDENCE) IA/1/2011		SMT.G.SUSHEELAMMA Vs SMT.LINGAMMA	S.CHANDRASECKHARA SETTY
3	O.S. 375/2013 (EVIDENCE) IA/1/2013		BM NAGARAJAPPA Vs LAKSHMIDEVAMMA	MB.
4	O.S. 191/2014 (EVIDENCE) IA/1/2014		Chinnakka Vs Subbarayappa	RV
5	O.S. 35/2016 (EVIDENCE) IA/1/2016		Lakshmaiah Vs Hosakerappa	P.V.YAGNANARAYANA
6	O.S. 261/2016 (EVIDENCE)		Govindamma Vs K.Nagaraju	M.NAGESH
7	O.S. 435/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Narayana Naik Vs Lakshamma	M.BHAGAVANTHA
8	O.S. 45/2017 (EVIDENCE) IA/1/2017		Thippamma Vs Avalappa	M.NAGENDRAPPA
9	O.S. 55/2017 (EVIDENCE)		Sadhashivareddy Vs Narayanareddy	S.N.MURALIDHARA
10	O.S. 81/2017 (EVIDENCE)		Anasuyamma Vs Channamma	S.V.RAGHU
11	O.S. 489/2013 (ARGUMENTS) IA/1/2013		S.RAMAPPA Vs SMT. MARAKKA	M.BHAGAVANTHA
12	O.S. 369/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		HANUMANTHARAYAPPA Vs KOLU ADEPPA	VENKATESHAPPA
13	O.S. 157/2019 (callon) IA/1/2019		Hanumantharayappa Vs Ramappa	K.RAGHU
14	O.S. 367/2019 (callon) IA/1/2019 IA/2/2019		H. Ashwatha Rao Vs K.G. Sriramaiah	M.BHAGAVANTHA
15	O.S. 307/2016 (EVIDENCE) IA/1/2016		Venkataramudu @ Venkataramappa Vs Kariyanna @ Venkatappa	R.N.Bharathi



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Sl. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 503/2013 (DEFENCE EVIDENCE) IA/1/2013		B.RAMANJINEYA Vs NAGAMMA	P.H.SUBRAMANYA
17	O.S. 47/2017 (DEFENCE EVIDENCE) IA/2/2017 IA/1/2017		K.Veera Obamma Vs Rajakumar	I.R.Prabhulinge gowda
<b>11.00 AM to 02.00PM</b>				
18	O.S. 127/2020 (SUMMONS) IA/1/2020		Subbarayappa Vs G.T. Girish	UGRAMURTHY
19	O.S. 135/2020 (SUMMONS) IA/1/2020		H.K. Doddanna Vs M.Lingappa	I.S.AKALAPPA
20	O.S. 137/2020 (SUMMONS)		T.V. Balaji Vs A.T. Govindarajulu	I.R.LAKSHMAIAH
21	O.S. 141/2020 (SUMMONS)		Gowni Ramachandra Vs Ravi Alias G.H. Ravikumar	S.N.MURALIDHARA
22	O.S. 143/2020 (SUMMONS) IA/1/2020		B.M. Sathyamappa Vs Smt. M.N. Narayani alias Vani Mangalpady	S.R.VENKATARAMAREDDY
23	O.S. 159/2020 (SUMMONS) IA/1/2020		Ramanjinappa Vs R. A Akkalappa	Mallikarjunaiah RT
24	O.S. 385/2014 (NOTICE) IA/1/2014		Borakka Vs Rathnaiah	S.N.MURALIDARA
25	O.S. 279/2015 (NOTICE)		P.S. SURYANARAYANA CHAR Vs SATHYANARAYANA CHAR	UGRAMURTHY
26	O.S. 265/2019 (NOTICE) IA/1/2019		E.Adinarayana Vs R.Senthil	S.N.MURALIDHARA
27	EX 8/2010 (Settlement)		Saraswathi Vs Gowdappa	
28	O.S. 353/2014 (Settlement) IA/1/2014		Eramma Vs Sunitha	M.B
29	O.S. 137/2015 (HEARING) IA/1/2015		Nagappa Vs Chowdakka	S.V.RAGHU
30	FDP 1/2012 (Await report)		KENCHAMMA Vs THIMMAKKA	
31	O.S. 329/2016 (Await report)		Narasimhamurthy Vs B.H.Anjinappa	UGRAMURTHY

Pr.CIVIL JUDGE AND JMFC, PAVAGADA

Sri. Jagadeesh Biserotti

PRL CIVIL JUDGE AND JMFC

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	EX 3/2011 (NBW ISSUED)		HUDCO NIWAS A DIVISION OF HOUSING AND URBAN DEVELOPMENT CORPORATION LTD Vs T.RAVIKUMAR	
33	EX 17/2015 (NBW ISSUED)		BHARTIYA SAMRUDDHI FINANCE LTD. Vs LAKSHMI NARAYANA CHARI	M.BHAGAVANTHA
34	O.S. 275/2015 (OBJECTION TO IA) IA/1/2015		SMT. RATHNAMMA Vs YALLAPPA	M.NAGENDRAPPA
35	O.S. 195/2017 (OBJECTION TO IA)		T.Narasimhaiah Vs T.Hanumantharayappa	LS.AKALAPPA
36	O.S. 67/2020 (HEARING ON IA) IA/1/2020		Mallikarjunaiah Vs B Thimmanna	M.NAGENDRAPPA
37	O.S. 191/2020 (OBJECTION TO IA) IA/1/2020		Narasimhamurthy Vs Hanumantharayappa	THIPPESWAMY T
<b>Cases listed below are adjourned due to Covid 19</b>				
38	O.S. 29/2019 (SUMMONS) IA/1/2019	27-01-2021	Anjinamma Vs Mallaiiah	D.R.RANGANATH
39	EX 12/2019 (SUMMONS)	27-01-2021	H.Umadevi Vs K.C.Rangadamaiah	S.V.RAGHU
40	O.S. 205/2019 (SUMMONS)	27-01-2021	Badarinath Vs Chief secretary	ADINARAYANA RAO
41	O.S. 225/2019 (SUMMONS) IA/1/2019	27-01-2021	Sri. Gaurav.R. Vs Sri. S.R.Harinath	M.NAGENDRAPPA
42	O.S. 297/2019 (SUMMONS)	27-01-2021	A.Chandrashekar Vs V.Manasa	Mallikarjunaiah RT
43	O.S. 361/2019 (SUMMONS) IA/1/2019	27-01-2021	Bank of Baroda by its manager Vs Sri. S. Anjanareddy	LAKSHMIKANTHAN
44	O.S. 371/2019 (SUMMONS) IA/1/2019	27-01-2021	Muthyalamma Vs Venkatalakshamma	LAKSHMIKANTHAN ADINARAYANA RAO
45	O.S. 373/2019 (SUMMONS)	27-01-2021	L. Nagaraju Vs Ashwani Kumar Singla	R.T Malikarajunaiah
46	O.S. 5/2020 (SUMMONS) IA/1/2020	27-01-2021	Smt.Gowthamai Vs Ramanna	S.R.VENKATARAMAREDDY

**Prl.CIVIL JUDGE AND JMFC, PAVAGADA**  
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47	O.S. 11/2020 (SUMMONS) IA/1/2020	27-01-2021	Veerabhadra Setty Vs L.M Shivananda	M.BHAGAVANTHA
48	O.S. 13/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020	27-01-2021	K. Anjina Shetty Vs The President	P.V.YAGNANARAYANA
49	O.S. 29/2020 (SUMMONS)	27-01-2021	Dasappa Vs Siddagangamma	Dharanesh Gowda
50	O.S. 63/2020 (SUMMONS) IA/1/2020	27-01-2021	N Venkyappa Vs N Veeranna	P.V.YAGNANARAYANA
51	O.S. 69/2020 (SUMMONS) IA/1/2020	27-01-2021	Sanjeevappa Vs Akthar Bee	R.HANUMANTHARAYA
52	O.S. 83/2020 (SUMMONS) IA/1/2020	27-01-2021	Dodda Papamma Vs Ramappa	N.NAGENDRA REDDY
53	O.S. 91/2020 (SUMMONS) IA/1/2020	27-01-2021	Chittamma Vs Eranna	ADINARAYANA RAO
54	O.S. 47/2014 (NOTICE) IA/1/2014	27-01-2021	V.R.DHARMA PRAKASH Vs V.S.VEDANTHACHAR	ADINARAYANA RAO.
55	O.S. 121/2017 (NOTICE) IA/1/2017	27-01-2021	Ramakondappa Vs Siddaramappa	UGRAMURTHY
56	EX 15/2017 (NOTICE)	27-01-2021	Sannavenkata Reddy Vs Channa Veerappa	M.BHAGAVANTHA
57	O.S. 207/2017 (NOTICE) IA/1/2017	27-01-2021	Obalappa Vs Padmakka	N.NAGENDRA REDDY
58	EX 13/2018 (NOTICE)	27-01-2021	Subbamma @ Dodda Subbamma Vs Nagappa @ Nettimi Nagappa, since dead by his Lrs. a)Subbamma @ Chikkasubbamma	D.A.Ravichandrarreddy
<b>( O.S./0000165/2002)</b>				
59	O.S. 63/2019 (NOTICE) IA/1/2019	27-01-2021	Eranna Vs Borappa	N.NAGENDRA REDDY
60	EX 16/2019 (NOTICE)	27-01-2021	Smt. Sharada Vs R.Harish babu	M.BHAGAVANTHA
61	O.S. 97/2019 (NOTICE) IA/1/2019	27-01-2021	Doddaiah Vs V.S.Devaraju	I.R.LAKSHMAIAH

**Pr.CIVIL JUDGE AND JMFC, PAVAGADA**  
**Sri. Jagadeesh Biserotti**  
**PRL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
62	O.S. 103/2019 (NOTICE) IA/1/2019	27-01-2021	Vijaya Ban, Head Office Bengaluru, Pavagada Branch Vs Sri. Ramalingaiah	LAKSHMIKANTHAN
63	EX 40/2020 (NOTICE)	27-01-2021	Nagendrappa Vs Boraiah	P.V.YAGNANARAYANA
64	FDP 1/2015 (Await report)	27-01-2021	SMT. JAYAMMA Vs SMT. NARASAMMA	M.BHAGAVANTHA
65	O.S. 145/2017 (EVIDENCE) IA/1/2017	27-01-2021	Hanumappa Vs Thimmakka	N.NAGENDRA REDDY
66	O.S. 161/2017 (EVIDENCE) IA/2/2017 IA/1/2017	27-01-2021	Radhamma Vs Eramma	I.S.AKALAPPA
67	O.S. 213/2017 (EVIDENCE) IA/1/2017	27-01-2021	Srinivasa @ Srinivasanaik Vs Lakshminarasamma	S.R.VENKATARAMAREDDY
68	O.S. 235/2017 (EVIDENCE) IA/1/2017	27-01-2021	Akkalappa Vs Akkamma	SRI.R.RANGANATHAPPA
69	O.S. 309/2019 (EVIDENCE) IA/1/2019	27-01-2021	Lakshmiddevamma Vs Ningamma	R.HANUMANATHARAYA
70	O.S. 23/2017 (OBJECTION) IA/1/2017	27-01-2021	D.Maruthish Vs Chandramani	I.S.AKALAPPA
71	EX 50/2017 (NBW ISSUED)	27-01-2021	Nagojappa Vs Nagabhushana	I.R.LAKSHMAIAH
72	FDP 13/2019 (OBJECTION)	27-01-2021	Maruthi Vs R. Madhusudhan	N.NAGENDRA REDDY
73	P and SC 1/2019 (OBJECTION)	27-01-2021	Erakka Vs Smt.Chandramma	S.R.VENKATARAMAREDDY
74	O.S. 295/2019 (OBJECTION)	27-01-2021	Smt. Nagamma Vs Smt. Lakshmiddevamma	I.S.AKALAPPA

**Pri. CIVIL JUDGE AND JMFC, PAVAGADA**  
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**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	CrI.Misc. 134/2020 (NOTICE)		B.S.Varalakshmi <b>Vs</b> J.C.Siddesh alias J.C. Siddappa	UGRAMURTHY
2	CrI.Misc. 196/2020 (HEARING)		H Aruna <b>Vs</b> Vinay Kumar V	Maruthi L
3	CrI.Misc. 380/2019 (EVIDENCE)		Narayanappa <b>Vs</b> The Tahasildar	UGRAMURTHY
<b>Cases listed below are adjourned due to Covid 19</b>				
4	CrI.Misc. 140/2019 (callon)	<b>31-12-2020</b>	Prasanna Kumar.S <b>Vs</b> The Tahasildhar	A.SANJEEVAPPA
5	CrI.Misc. 702/2020 (FIRST HEARING)	<b>31-12-2020</b>	Srinath S. <b>Vs</b> Tahasildar	H.A.Prabhakara Reddy
6	CrI.Misc. 703/2020 (FIRST HEARING)	<b>31-12-2020</b>	Subramani <b>Vs</b> Tahasildar	M.L.RAMAKRISHNA
7	CrI.Misc. 704/2020 (FIRST HEARING)	<b>31-12-2020</b>	Shivakumar B.K. <b>Vs</b> Tahasildar	H.A.Prabhakara Reddy
8	CrI.Misc. 705/2020 (FIRST HEARING)	<b>31-12-2020</b>	Hanumantharaya <b>Vs</b> Tahasildar	M.L.RAMAKRISHNA